

**IN THE INCOME TAX APPELLATE TRIBUNAL, 'A' BENCH  
MUMBAI**

**BEFORE: SHRI MAHAVIR SINGH, VICE PRESIDENT  
&  
SHRI M.BALAGANESH, ACCOUNTANT MEMBER**

**ITA No.1974/Mum/2020  
(Assessment Year :2014-15)**

Ms. Aarti Tejash Lodhavia 501/502, Express Tower L.T. Road Borivali (W) Mumbai – 400 092	Vs.	Income Tax Officer (IT)- 3(1)(1) Scindia House, Ballard Estate Mumbai – 400 038
<b>PAN/GIR No. ACWPL5012B</b>		
<b>(Appellant)</b>	..	<b>(Respondent)</b>

Assessee by	Shri Rahul Hakani
Revenue by	Shri Brajendra Kumar
<b>Date of Hearing</b>	<b>28/06/2021</b>
<b>Date of Pronouncement</b>	<b>28/06/2021</b>

**आदेश / O R D E R**

**PER M. BALAGANESH (A.M.):**

This appeal in ITA No.1974/Mum/2020 for A.Y.2014-15 arises out of the order by the Id. Commissioner of Income Tax (Appeals)-57, Mumbai in appeal No.CIT(A)-57/Arr.550/2018-19 dated 09/08/2019 (Id. CIT(A) in short) against the order of assessment passed u/s.143(3) r.w.s. 147 of the Income Tax Act, 1961 (hereinafter referred to as Act) dated 27/12/2017 by the Id. Income Tax Officer (IT)-3(1)(1), Mumbai (hereinafter referred to as Id. AO).

2. At the outset we find that there is a delay of 131 days in filing of appeal by the assessee before this Tribunal. We find that this Tribunal by way of a separate interim order dated 18/12/2020 had condoned the delay and admitted the appeal for adjudication on merits.

3. We find that assessee had preferred an application under 'Vivad Se Vishwas Scheme' and had settled the dispute thereon. The copy of Form No.3 was also received by the assessee which is already on record. In view of the same, the appeal of the assessee is dismissed as withdrawn.

**4. In the result, appeal of the assessee is dismissed as withdrawn.**

Order pronounced on 28/06/2021 by way of proper mentioning in the notice board.

**Sd/-**  
**(MAHAVIR SINGH)**  
VICE PRESIDENT

**Sd/-**  
**(M.BALAGANESH)**  
ACCOUNTANT MEMBER

Mumbai; Dated 28/06/2021  
KARUNA, sr.ps

**Copy of the Order forwarded to :**

1. The Appellant
2. The Respondent.
3. The CIT(A), Mumbai.
4. CIT
5. DR, ITAT, Mumbai
6. Guard file.

//True Copy//

BY ORDER,

(Asstt. Registrar)  
**ITAT, Mumbai**